

(2021) 04 AHC CK 0026

Allahabad High Court, Lucknow Bench Allahabad High Court, Lucknow Bench

Case No: Bail No. - 4238 Of 2021

Rahmatullah

APPELLANT

Vs

State Of Uttar Pradesh

RESPONDENT

Date of Decision: April 12, 2021

Acts Referred:

Indian Penal Code, 1860 " Section 147, 148, 188, 269, 270, 304, 308, 323, 324, 325, 336, 504, 506#Epidemic Diseases Act, 1897 " Section 3#Disaster Management Act, 2005 " Section 51

Citation: (2021) 04 AHC CK 0026

Hon'ble Judges: Mohd. Faiz Khan, J

Bench: Single Bench

Advocate: Mohd. Waris Farooqui

Final Decision: Allowed

Judgement